

Annexure-1

Name of the Corporate Debtor: Supreme Polyubes Limited			Date of commencement of CIRP: 18.08.2023							List of Creditors as on 14.02.2024				
List of Financial Creditors (Secured)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Punjab National bank	12-Jan-24	30,18,25,292.60	30,18,25,292.60	NA	NA	30,18,25,292.60	No	100.00%	NA	NA	-	-	Admitted
2	Punjab National bank	12-Jan-24	26,28,87,517.35	26,28,87,517.35	NA	NA	-	No	100.00%	26,28,87,517.35	NA	-	-	The Claim is on account of Corporate Guarantee given by CD for the Loan taken by Sister Concern
		Total	56,47,12,809.95	56,47,12,809.95			30,18,25,292.60		100.00%	26,28,87,517.35				



Anurag Goel
 RP of Supreme Polyubes Limited
 Regn. No. IBBI/PA-001/IP-P00876/2017-18/11460
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Registered Office Address

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